## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CA/32/CAA/2018

NAME OF THE PETITIONER(S)

: NSK BEARING MANUFACTRING PVT LTD

NAME OF THE RESPONDENT(S)

: NSK INDIA SALES COMPANY PVT LTD

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Course Lor Applicant

NAVEENCUMAR MURTHI K G.V.MOHAN KUMAR

## ORDER

Counsel for Petitioner present. Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk